## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : TCP/61/2016

NAME OF THE PETITIONER(S) : Shri. T. Sathiah

NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION : 237(b)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

Reprendiz M AMSRIDHARAN

TV. LAICSHMAN AN

Counste for

Petitione

REPRESENTATION BY WHOM

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Mg 12172

18/12/17

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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